(b) Bonuses on the policies of the erstwhile insurers are declared in accordance with the Differential Bonus Regulations, 1961.

(c) The Corporation advances loans to the public under the following schemes :

(i) 'Own Your Home' Scheme and scheme for grant of loans to co-operative societies formed by employees of public limited companies for housing (Rate of interest 8% per annum with a rebate of 1 % for punctual payment).

(ii) Scheme for grant of loans on mortgage of property and loans to public limited companies for construction of houses for their employees Rate of interest 9% per annum with a rebate of 1 % for punctual payment).

(iii) Loans to policyholders on their policies (Rate of interest charged is 6% per annum).

(iv) Loans to sugar co-operatives for setting up their factories (Rate of interest charged is 7% per annum). I

(v) To Cooperative Industrial Estates and Industrial Estates Companies (Rate of interest charged is 6*% to 7%).

(vi) To Co-operative Housing Finance Societies and other Authorities for financing Housing Cooperatives | (Rate of interest charged is 6J%).

OIL DEPOSITS IN NEFA

788. SHRI M. K. MOHTA : Will the Minister of PETROLEUM AND CHE-MICALS be pleased to state :

(a) whether any survey was recently conducted in NEFA to find oil deposits there;

(b) if so, whether any new oil belts have been discovered as a result thereof;

(c) if the reply topart (b) above be in the affirmative, the regions where oil deposits have been discovered; and

(d) whether Government propose to work on these deposits?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. RAGHU-RAMAIAH) : (a) to (d) As a result of geophysical surveys carried out in the years 1964 and 1965, a test well has been drilled in 1968 in the NEFA area. There are indications of gas and oil but no commercial deposits have so far been found. Further drilling is planned.

SHRI DEV KANTA BARUAH, CHAIRMAN, OIL INDIA LIMITED

789. SHRI G. BARBORA : Will the Minister of PETROLEUM AND CHE-MICALS be pleased to refer to the reply to Starred Question No. 458 given in the Rajya Sabha on 13th August, 1968 and state:

(a) whether Government have since re ceived a copy of the judgement regarding the election of Shri Dev Kanta Baruah as the Chairman of Oil India Limited; and

(*h*) if so, what decision has been raken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. RAGHU-RAMAIAH): (a) Yes, Sir.

(b) No decision has been taken as the question is still pending an appeal in the Supreme Court.

दिल्ली की इन्द्रपुरी कालोनी के एक मकान से पकडी गई अफीम

790. श्री राम सहाय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकार द्वारा 2 सितम्बर, 1968 को दिल्ली की इन्द्रपुरी कालोनी के एक मकान से पकड़ी गयी 100 किलो अफीम का मूल्य लगभग कितना है;

(ख) इस संबंध में कितने व्यक्ति पकड़े गये हैं; और

(ग) क्या इन लोगों पर मुकंदमा चलायें। गया है और यदि हां, तो उस का क्या परिणाम निकला ?

t Seizure of Opium from a House in Indrapuri Colony in Delhi

790. SHRI RAM SAHAI : Will the Minister of FINANCE be pleased to state:

(a) the approximate value of 100 kilograms of opium which was seized by Government from a house in Indrapuri Colony in Delhi on and September, 1968;

(b) the number of persons who have been arrested in this connection; and

t[] English translation.